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1194. SHRI GHOUSE MOHIUDIN SHEIKH: Will the PRIME MINIS TER be pleased to state:

- (a) wh'eher any pact on Solar Energy has been signed recently with any foreign country; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND **ENVIRONMENT OCEAN** AND DEVELOPMENT (KWT CHANDRA PRATAP NARAIN SINGH): (a) and (b) No specific pact on Solar Energy has been signed with any foreign country. However, cooperation in research and development relating to solar energy is being carried out between organisations in India and some foreign countries under respective Agreements cooperation in science and technology with these countries. The cooperation is in the form of exchange of scientists. exchange of information and exchange of equipment and prototypes. Among the countries with which such arrangements have been worked out are: Australia, Federal Republic of Germany, France, Italy, U.S.A and U.S.S.R.

Space programme In collaboration with UK.

1195. SHRI N. P. CHENGALRAYA NAIDU: Will the PRIME MINISTER be pleased to state:

- (a) whether any proposal for future collaboration in space programme between Tndiq and t"e UK. were disucussed with the top British space consultants during their three week visit to India recently;
- '(b) If so, whether any final decision has been taken in this regard;

(c) whether any programme has also been finalised:

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- (d) if so, what are the details thereof; and
- (e) by when it is likely to be implemented?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) A Me. morandum of Understanding has been signed between the Government of India and the Government of the United Kingdom on collaboration in Space activities under which various joint activities in the area of Space Research are to be considered. As provided under the Memorandum of Understanding, two British consultants recently visited India for exchange of information between the Indian scientists and the British consultants.

- (b) and (c) No, Sir.
- (d) and (e) Do not arise.

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- RAMAKRISHNA @li96. SHRI HEGDE: Will th'e Minister of HOME AFFAIRS be pleased to state:
- (a) whether the present procedure for obtaining advance from the provident fund has been simplified; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MTNTSTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIA-**AFFAIRS MENTARY** (SHRI VENKATASUBBAJAH): (a) The Ministry of Home Affairs administer the following Provident Funds: -

- (i) General Provident Fund (Central Services).
- @ Previously Unstarred Question 430 transferred from the I3«h July, 1982.